

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 278 of 2013

Dated : 9th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Reliance Infrastructure Ltd.

...Appellant(s)

Versus.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv
Mr. Sakya Singha Chaudhuri
Ms. Purna Priyadarshini
Ms. Kanika Chug for R.2
Mr. Buddy A. Ranganadhan for R.1

ORDER

We have heard the learned Senior Counsel for the Appellant.

Post the matter for further submissions on 10.01.2014at 12.30

p.m.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson

